

Most Urgent
Out at Once

OFFICE OF THE DISTRICT & SESSIONS JUDGE (HQs)
TIS HAZARI COURT : DELHI

No. _____/JOTP/Gaz./2016

Dated, Delhi the _____

To

The Director (Academics),
Delhi Judicial Academy,
Sector-14, Dwarka,
New Delhi.

Sub: Induction Course for eight newly appointed Officers of DJS-Practical
Training in District courts from 01.12.2016 to 13.01.2017.

Respected Sir,

With reference to letter No. DJA/Acd./InductionTrg.(DJS)-XII/984/2015-16/8306 dated 30.11.2016, I am directed to inform that since, Dr. Saurabh Kulshreshtha, CMM, Central, Tis Hazari Court, Delhi is on Earned Leave on 23.12.2016, therefore, Sh. Mayank Mittal, newly appointed officer of DJS has been attached with Sh. Sachin Sangwan, MM-04, Central, Tis Hazari Court, Delhi for 23.12.2016 for practical training.

Yours faithfully,

(Surinder Kumar)
Administrative Officer (Judicial)
Judicial Branch, Central
Tis Hazari Court, Delhi

56788
No. _____/JOTP/Gaz./2016

Dated, Delhi the _____

23 DEC 2016

Copy forwarded for information and necessary action to:-

1. Dr. Saurabh Kulshreshtha, CMM, Central, Tis Hazari Court, Delhi.
2. Sh. Sachin Sangwan, MM-04, Central, Tis Hazari Court, Delhi.
3. Sh. Mayank Mittal newly appointed DJS Officer, Delhi.
4. The Administrative Officer (Judl.), Care-Taking Branch, THC, Delhi.
5. The P.S. to Ld. District & Sessions Judge (HQs), Tis Hazari Court, Delhi.
6. The Reader to Ld. District & Sessions Judge (HQs), Delhi.
7. The PRO, Facilitation Centre, Tis Hazari Court, Delhi.
8. The Website Committee, Tis Hazari Court, Delhi.


23/12/16
Administrative Officer (Judicial)
Judicial Branch, Central
Tis Hazari Court, Delhi